

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 310 (ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018.**

**NAME OF THE COMPANY: M/s Superior Technologies Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Shreya Singhal, Advocate for the Petitioner  
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

**ORDER**

Despite show case notice issued to the ROC they have still not filed their reply. Ld. Company Prosecutor prays for some time to file their reply.

To come up on 7<sup>th</sup> March, 2018.

-s-d-1

**(Deepa Krishan)**  
**Member (T)**

-s-d-1

**(Ina Malhotra)**  
**Member (J)**